GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. †2102 TO BE ANSWERED ON 02.08.2021

FUNDS IN TRAINING INSTITUTE

†2102. SHRIMATI SANDHYA RAY: DR. KRISHNA PAL SINGH YADAV:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the number of youth who got employment after taking training under Skill Development Programmes conducted by the Government and the State-wise details thereof:
- (b) whether the Government is aware that some training institutes are involved in frauds, if so, the action taken by the Government in this regard;
- (c) the efforts made by the Government to put an end to the role of middlemen between the candidates and schemes; and
- (d) the percentage of students who dropped out of their training in mid way;
- (e) whether the Government has conducted any survey in this regard; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN)

- (a) The Ministry of Skill Development and Entrepreneurship (MSDE) is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) for providing short-term skill training in various sectors through affiliated Training Partners. Under the scheme, placement has been linked with payout to training providers. The number of candidates placed under the Short Term Training (STT) component of PMKVY Scheme (both PMKVY 2.0 and PMKVY 3.0)is 20.74 lakh (approx.) as on 10.07.2021; the State-wise details is placed at **Annexure**.
- (b) The National Skill Development Corporation (NSDC) which is the Implementing Agency of PMKVY Scheme has a mechanism of monitoring training partners imparting training at the field level. These include self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS), Skill Management and Accreditation of Training Centres (SMART), Aadhaar Enabled Biometric Attendance System (AEBAS), social media platform, etc. NSDC has also formulated penalty grid for taking action against erring / non-compliant training centres / stakeholders. Based on the penalty grid, it has suspended training centres for non-compliance of PMKVY guidelines on multiple parameters and the list of such erring partners are also published periodically on the website of the NSDC. So far, 306 Training Centres (TCs) have been suspended across the different locations.

- (c) There is no scope of middle men in the schemes developed and implemented by MSDE for skill training of youth.
- (d) The percentage of candidates estimated to have dropped out of their training in the mid-way under the above mentioned schemes are given below:

S.No.	Schemes	% of candidates dropped out
1	PMKVY 2.0	5.3%
2	*JSS	2.77%
3	**NAPS	4.3%
4	***CTS	7%

^{*} Candidates dropped out in the FY 2020-21

- (e) Yes, Sir.
- (f) The Ministry engaged Indian Institute of Public Administration (IIPA) to conduct a third-party impact evaluation of PMKVY 2.0 with an objective to assess the performance of the scheme and analyse various gaps for corrective measures with regard to further improvement in the scheme. As per Report, the reasons for drop out from training programme mostly pertain to be on medical grounds, family issues including marriage, social problem, distance from residence to training centres, regular job opportunity, some of apprentices are absorbed by outsourcing company as a contractual employee etc.

^{**} As per data available on apprenticeship portal.

^{***}As per data available on NCVT portal

Annexure referred to in reply to LS UQ No. 2102 to be answered on 02.08.2021 regarding 'FUNDS IN TRAINING INSTITUTE'

State/UT- wise details of candidates placed under PMKVY scheme as on 10.07.2021.

S.No.	State/UT	Reported placed
1	Andaman And Nicobar Islands	124
2	Andhra Pradesh	89,500
3	Arunachal Pradesh	10,440
4	Assam	53,512
5	Bihar	102,737
6	Chandigarh	5,767
7	Chhattisgarh	25,508
8	Delhi	70,932
9	Goa	890
10	Gujarat	64,244
11	Haryana	149,647
12	Himachal Pradesh	23,497
13	Jammu And Kashmir	50,987
14	Jharkhand	24,419
15	Karnataka	59,029
16	Kerala	21,975
17	Ladakh	944
18	Lakshadweep	0
19	Madhya Pradesh	187,161
20	Maharashtra	67,043
21	Manipur	13,478
22	Meghalaya	10,209
23	Mizoram	8,813
24	Nagaland	5,268
25	Odisha	59,090
26	Puducherry	9,109
27	Punjab	113,573
28	Rajasthan	165,294
29	Sikkim	3,375
30	Tamil Nadu	123,480
31	Telangana	89,166
32	The Dadra And Nagar Haveli And Daman And Diu	2,578
33	Tripura	11,391
34	Uttar Pradesh	301,950
35	Uttarakhand	50,387
36	West Bengal	98,274
	Total	2,073,791
